

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:32
ANSWERED ON:24.02.2000
SECURITY AT AIRPORTS .
PRABHAT KUMAR SAMANTARAY

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the suggestions for airport security made by various agencies during the last five years;
- (b) whether the Government have implemented any of these suggestions;
- (c) if so, the details thereof; and
- (d) the steps taken to provide adequate security at each airport?

Answer

----- THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

(a), (b) and (c): Bureau of Civil Aviation Security(BCAS), lays down the standards of pre-embarkation security and anti-sabotage measures in respect of civil flights in India in consultation with other agencies concerned. The standards laid down by BCAS are followed.

(d)The following steps have been taken to further beef up security at airports in the country:-

i)Deployment of Sky Marshals on all flights on random basis.

ii)Deployment of Central Industrial Security Force (CISF) personnel in place of the State Police for security duties at the domestic operational airports in a phased manner. The CISF has already taken over the security duties at Jaipur, Guwahati, Port Blair and Vadodara airports.

iii)Frisking of passengers and hand baggage at the time of entry into sterile area has been tightened. Ladder point secondary frisking has been introduced.

iv)Strict control on access to the airports is being ensured by comprehensive review of photo-identity cards to restrict the number of pass holders and banning of entry of the visitors upto 28.2.2000.

v)Raising of the perimeter wall to the prescribed height at all the operational airports.

vi)Replacement of old X-Ray machines and installation of new colour X-Ray machines wherever necessary so as to ensure that atleast 2 X-Ray machines are available at every point.

vii)Modernisation and upgradation of security related technological set up of the airports is being done in a phased manner.